

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 62/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.02.2018

NAME OF THE COMPANY: Indian Turpentine & Rosin Co. Ltd vs IFCI Ltd.
SECTION OF THE COMPANIES ACT/I & B CODE: 252 schedule 8 of I & B code of 2016.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Rakesh Kumar Singh with Sunil Saxena	Advocate	for Petitioner	ITRCL Sunil Saxena
2.	Greesh Chandra Tiwari Adv.		for IFCI	

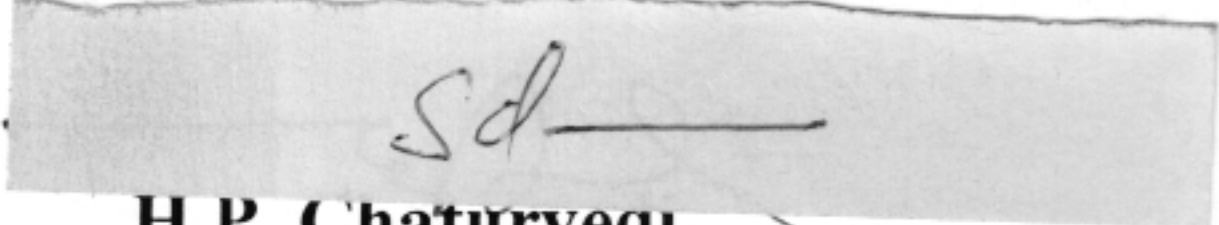
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Advocate Sh. Rakesh Kumar Singh alongwith Sh. Sunil Saxena Authorised Representative of the company in person from the petitioner side. Sh. Greesh Chandra Tiwari proxy for Sh. O.P. Mishra counsel for respondent/stakeholder. The petitioner counsel is files a rejoinder to the objection which is taken on record. The case is fixed for argument.

The matter to be listed on 12th March, 2018.

Date: 12/02/2018

Typed by
Md. Zaid
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)